

ORISSA HIGH COURT

FILING REPORT AS ON :28/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40823/2026	SANDEEP WALIA VS SIDDHI VINAYAK ROADWAYS	Satrughna Dash A VS	// () //	AOR20220001212C202600030
2	D-ARBP/40857/2026	BRIJESH AGARWAL VS STATE OF ODISHA	Sidhant Dwibedi VS	// () //	AOR20220001213C202600031
3	D-ARBP/40858/2026	BRIJESH AGARWAL VS STATE OF ODISHA	Sidhant Dwibedi VS	// () //	AOR20220001213C202600032
4	D-BLAPL/26166/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /189 /2026 () //	
5	D-BLAPL/26167/2026	ROHIT CHHACHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	SOHELLA /85 /2026 () //	
6	D-BLAPL/26172/2026	SK.IMRAN @ SADAM @ SK. IBRAHIM VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /414 /2023 () //	
7	D-BLAPL/26173/2026	SIKANDAR BAG @ SIKANDAR BAGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /143 /2026 () //	
8	D-BLAPL/26175/2026	RANGALAL PURTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /77 /2021 () //	
9	D-BLAPL/26178/2026	RAMESH PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /380 /2026 () //	
10	D-BLAPL/26181/2026	UDHABA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /104 /2026 () //	
11	D-BLAPL/26182/2026	KANHA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /291 /2026 () //	

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12	D-BLAPL/26184/2026	PRADIPTA KISHORE DASH VS STATE OF ODISHA	SATYA MAHAPATRA VS	KENDRAPARA SADAR /421 /2026 () //	
13	D-BLAPL/26188/2026	SUMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /288 /2022 () //	
14	D-BLAPL/26195/2026	KAMAL MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /155 /2026 () //	AOD20240000069C202600041
15	D-BLAPL/26197/2026	BASANTA MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /156 /2026 () //	AOD20240000069C202600040
16	D-BLAPL/26199/2026	SOUMENDRA RANJAN BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	SARANGADA /8 /2020 () //	
17	D-BLAPL/26201/2026	HEMANTA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /334 /2025 () //	
18	D-BLAPL/26206/2026	MAHENDRA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /190 /2024 () //	
19	D-BLAPL/26208/2026	PREMRAJ MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /241 /2025 () //	AOR20220001487C202600119
20	D-BLAPL/26209/2026	TULU @ UTTAM SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKI /261 /2025 () //	
21	D-BLAPL/26210/2026	RAUSHAN KUMAR @ LADDU VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 () //	
22	D-BLAPL/26211/2026	KAMULU GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /251 /2024 () //	
23	D-BLAPL/26216/2026	BAILOCHAN SETHI	ARIJEET MISHRA	AUL /285 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26218/2026	HAKIM UDDIN KHAN @ HAKIM MUDDIN KHAN	SATYA RANJAN MULIA	SALIPUR /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26219/2026	NARASINGHA NAIK@SRITAM NAIK	DHANANJAYA MUND	BHAWANIPATNA SADAR /303 /2026	AOR20220001492C202600204
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26220/2026	T. BINAYA@CHINU	SOUBHAGYA KUMAR DASH	BADABAZAR /344 /2026	AOR20220001631C202600243
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26222/2026	SOHAN RAY	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26224/2026	AKASH @ BAPINA NAIK	ASHUTOSH MISHRA	BANKI /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26225/2026	SURAJ SINGH	AMLAN MOHANTY	JAJPUR TOWN /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26226/2026	RISHIKANTA JENA	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26228/2026	CHIKU@RATIKANTA BEHERA	PANCHANAN PANIGRAHI	DHENKANAL SADAR /242 /2026	AOD20240000001C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26229/2026	LIKUN MUKHI	PANCHANAN PANIGRAHI	BAGDIA /201 /2026	AOD20240000001C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26236/2026	LUCKY @ BRUNDABAN KHANDAYATRAY	ANUPAM RATH	PIPLI /351 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26238/2026	DHARANIDHARA RAUTA @ RAHUL@ RAJESH	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /135 /2026	AOR20220001631C202600242
		VS	VS	()	

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35	D-BLAPL/26243/2026	STATE OF ODISHA AJAYA KUMAR GUPTA VS	MALAYA KUMAR MOHANTY VS	// KAMAKHYANAGAR /51 /2026 ()	
36	D-BLAPL/26244/2026	STATE OF ODISHA MAHFUJ HUSSAIN VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202600056
37	D-BLAPL/26245/2026	STATE OF ODISHA JATU JANI @ JATU MUDULI VS	SANGRAM KESHARI ROUT VS	// DASMANTAPUR /80 /2025 ()	
38	D-BLAPL/26249/2026	STATE OF ODISHA AMARESH AMANT VS	BHARAT BHUSAN ROUTRAY VS	// RENGALI (SAMBALPUR) /164 /2026 ()	
39	D-BLAPL/26251/2026	STATE OF ODISHA GAJENDRA NAG VS	BHARAT BHUSAN ROUTRAY VS	// SOHELLA /85 /2026 ()	
40	D-BLAPL/26255/2026	STATE OF ODISHA SANA @ SANATAN NAYAK VS	ANIRUDHA DAS VS	// GUNUPUR /30 /2025 ()	
41	D-BLAPL/26259/2026	STATE OF ODISHA GANDHIPATI MALLICK VS	SMRUTI RANJAN ROUT VS	// BIRIDI PS /311 /2025 ()	
42	D-BLAPL/26263/2026	STATE OF ODISHA SHOBI @ WASEEM @ ZUBER @ ZUBER ALI @ PAPPUPSPAMITRA MOHAPATRA VS	VS	// JHARSUGUDA SADAR /554 /2024 ()	
43	D-BLAPL/26264/2026	STATE OF ODISHA TAPAS RANJAN LENKA VS	SMRUTI RANJAN ROUT VS	// //0 ()	
44	D-BLAPL/26265/2026	STATE OF ODISHA MUNA JENA @ SONU VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /148 /2026 ()	
45	D-BLAPL/26270/2026	STATE OF ODISHA ABINAS @ AVINASH BEHERA VS	DEEPAK KUMAR DAS VS	// //0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/26271/2026	MITHUN NATH VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE TOWN /25 /2025 () //	
47	D-BLAPL/26273/2026	PINTU @ MUNA KENDRAKA @ PINTU KENDRAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NARAYANPATNA /51 /2026 () //	
48	D-BLAPL/26274/2026	BHABANI @ ALOK KUMAR JENA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	NIALI /297 /2025 () //	
49	D-BLAPL/26278/2026	DUTIKRUSHNA NAYAK @ KAU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KABISURYANAGAR /407 /2026 () //	
50	D-BLAPL/26282/2026	CHAITANYA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 () //	
51	D-BLAPL/26285/2026	SUBASH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 () //	
52	D-BLAPL/26287/2026	HEMANTA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 () //	
53	D-BLAPL/26290/2026	MITHUN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 () //	
54	D-BLAPL/26292/2026	JITUN @ JITANU PARIDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /412 /2025 () //	AOR20220001311C202600116
55	D-BLAPL/26293/2026	KAMPUN @ KAMPAN MALLICK @ KAMPA MALLICK @ KAMPAN MALLICK VS STATE OF ODISHA	KAMPUN MALLICK VS	ADVA /142 /2023 () //	
56	D-BLAPL/26295/2026	DR. SATYAJIT BEHERA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BHUBANESWAR VIGILANCE /19 /2026 () //	
57	D-BLAPL/26297/2026	JALENDRA MALLICK	JYOTIRMAYA SAHOO	ADVA /142 /2023	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-BLAPL/26298/2026	TAPAN KUMAR DAS	ARUN KUMAR BUDHIA	//	AOD20240000603C202600030
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-BLAPL/26299/2026	CHHABI BHOI	SUJIT KUMAR SWAIN	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-BLAPL/26300/2026	CHANDAN MALLICK	JYOTIRMAYA SAHOO	ADVA /142 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-BLAPL/26301/2026	BUDU MALLICK	JYOTIRMAYA SAHOO	ADVA /142 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-BLAPL/26303/2026	KRUSHNA CHANDRA BEHERA	JYOTIRMAYA SAHOO	KABISURYANAGAR /5 /2017	
		VS	VS	0	
		STATE OF ODISHA		//	
63	D-BLAPL/26308/2026	SK NUR MAHAMMAD	GURUPRASAD BEHERA	//	AOR20220000925C202600062
		VS	VS	0	
		STATE OF ODISHA		//	
64	D-BLAPL/26315/2026	SONU DIGAL	SUSANTA LENKA	//	AOR20220001299C202600061
		VS	VS	0	
		STATE OF ODISHA		//	
65	D-CMP/40656/2026	ARUN KUMAR GARG	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		SRI KRISHNA GOSALA, NUAPADA		//	
66	D-CMP/40776/2026	JITENDRA NATH DAS	Kajal Sahoo	//	AOR20220001613C202600092
		VS	VS	0	
		SAIPRIYA DASH		//	
67	D-CMP/40805/2026	NIRANJAN MALLIK	NIRANJAN LENKA	//	
		VS	VS	0	
		TABHA MALLIK		//	
68	D-CMP/40816/2026	HAREKRUSHNA BARAL	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	

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69	D-CMP/40819/2026	RAMA CHANDRA BARAL P.BHAGABATI ISWAR NAIDU VS BIJOY KUMAR SHROFF	DARPAHARI DHAL VS	// // 0 //	
70	D-CMP/40836/2026	GHASIA KUSUM@GANDA VS HARIBANDHU BALUA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
71	D-CMP/40837/2026	GHASIA KUSUM @ GANDA VS HARIBANDHU BALUA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
72	D-CONTC/40635/2026	JAYANTI PADHAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
73	D-CONTC/40654/2026	JAGANNATH MEHER VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
74	D-CONTC/40655/2026	NURA SAHOO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
75	D-CONTC/40657/2026	RUNA CHANDRA SAHU VS DR.NOONSAVATH THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
76	D-CONTC/40666/2026	PRATIMA SAHOO VS DR.MONICA PRIYADARSHINI, I.A.S	RASHMI KANTA ACHARYA VS	// 0 //	
77	D-CONTC/40675/2026	BINODINI NAYAK VS USHA PADHEE, PRINCIPAL SECRETARY TO GOVT., STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// 0 //	
78	D-CONTC/40679/2026	TRILOCHAN DASH VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
79	D-CONTC/40681/2026	ANIL KUMAR PATRA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	

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80	D-CONTC/40683/2026	AKHANDALAMANI DAS VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
81	D-CONTC/40686/2026	SASANKA SEKHAR SAHU VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
82	D-CONTC/40687/2026	ABADHUTA MOHANTY VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
83	D-CONTC/40693/2026	JAGANNATH SAHOO VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600137
84	D-CONTC/40694/2026	SANGHAMITRA MOHANTY VS SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001657C202600166
85	D-CONTC/40695/2026	SANGHAMITRA MOHANTY VS SANJAYA KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001657C202600167
86	D-CONTC/40697/2026	SANGHAMITRA MOHANTY VS SANJAYA KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001657C202600169
87	D-CONTC/40699/2026	SANGHAMITRA MOHANTY VS SANJAYA KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001657C202600168
88	D-CONTC/40700/2026	HARE KRISHNA MISHRA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
89	D-CONTC/40701/2026	RABINDRANATH SATAPATHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600138
90	D-CONTC/40703/2026	HARISH CHANDRA GIRI VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
91	D-CONTC/40709/2026	LAXMIDHAR PATRA	ADV.	//	

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		VS	VS	0	
		SUBHA SARMA, I.A.S		//	
92	D-CONTC/40717/2026	SANGHAMITRA MOHANTY	ADV	//	AOR20220001657C202600170
		VS	VS	0	
		SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
93	D-CONTC/40718/2026	SANGHAMITRA MOHANTY	ADV	//	AOR20220001657C202600171
		VS	VS	0	
		SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
94	D-CONTC/40720/2026	SANGHAMITRA MOHANTY	ADV	//	AOR20220001657C202600172
		VS	VS	0	
		SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
95	D-CONTC/40721/2026	SANGHAMITRA MOHANTY	ADV	//	AOR20220001657C202600173
		VS	VS	0	
		SANJAY SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
96	D-CONTC/40722/2026	SANGHAMITRA MOHANTY	ADV	//	AOR20220001657C202600174
		VS	VS	0	
		SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
97	D-CONTC/40723/2026	SANGHAMITRA MOHANTY	Prabodha Chandra Nayak	//	AOR20220001657C202600175
		VS	VS	0	
		SANJAYA KUMAR SINGH, IAS		//	
98	D-CONTC/40725/2026	SANGHAMITRA MOHANTY	Prabodha Chandra Nayak	//	AOR20220001657C202600176
		VS	VS	0	
		SANJAY KUMAR SINGH, IAS		//	
99	D-CONTC/40726/2026	SANGHAMITRA MOHANTY	Prabodha Chandra Nayak	//	AOR20220001657C202600177
		VS	VS	0	
		SANJAY KUMAR SINGH, IAS		//	
100	D-CONTC/40727/2026	BHAGYABATI SWAIN	Sameer Kumar Das	//	AOD20240000338C202600161
		VS	VS	0	
		USHARANI DAS		//	
101	D-CONTC/40728/2026	SAROJ KUMAR PARIDA	Atul Tripathy	//	AOD20240000618C202600217
		VS	VS	0	
		JAYANTA KU JAYASINGH, OAS		//	
102	D-CONTC/40729/2026	KUMUDINI PANDA	Atul Tripathy	//	AOD20240000618C202600216
		VS	VS	0	

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103	D-CONTC/40754/2026	JAYANTA KU JAYASINGH, OAS BHARAT CHANDRA SAHOO VS	ADV. VS	// // 0	
104	D-CONTC/40761/2026	SACHIN RAMCHANDRA JADHAV, COMMISSIONER CUM SECRETARY, DEPT. OF AGRICULTURE, KHURDA CHANDAN KUMAR SAHOO VS	GAJENDRANATH ROUT VS	// // 0	
105	D-CONTC/40768/2026	ROHIT RANJAN MISHRA, ADDL. ASST. COMMISSIONER OF ENDOWMENTS , CUTTACK M/S KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0	
106	D-CONTC/40771/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0	
107	D-CONTC/40772/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR CHANDAN NAYAK VS	ADV. VS	// // 0	
108	D-CONTC/40777/2026	DR.SUDHANSHU SARANGI, IPS Z HARSH PRIYA VS	Atul Tripathy VS	// // 0	AOD20240000618C202600218
109	D-CONTC/40778/2026	JAYANTA KU JAYASINGH,OAS BANDITA BISWAL VS	Atul Tripathy VS	// // 0	AOD20240000618C202600219
110	D-CONTC/40779/2026	JAYANTA KU JAYASINGH, OAS AJAYA KUMAR SARANGI VS	Atul Tripathy VS	// // 0	AOD20240000618C202600220
111	D-CONTC/40781/2026	JAYANTA KU JAYASINGH,OAS DR RAJESH MISHRA VS	Atul Tripathy VS	// // 0	AOD20240000618C202600221
112	D-CONTC/40783/2026	JAYANTA KU JAYASINGH,OAS BINODINI DHAL VS	Atul Tripathy VS	// // 0	AOD20240000618C202600222
113	D-CONTC/40784/2026	JAYANTA KU JAYASINGH,OAS M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0	
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//	

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114	D-CONTC/40786/2026	PRADEEP KUMAR MISHRA VS BIRENDRA KORKORA, IAS	SOUMYA RANJAN PATI VS	// 0 //	
115	D-CONTC/40788/2026	M/S.KZK DEVELOPERS, BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	SATYA SMRUTI MOHANTY VS	// 0 //	
116	D-CONTC/40791/2026	M/S.KZK DEVELOPERS, BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	SATYA SMRUTI MOHANTY VS	// 0 //	
117	D-CONTC/40794/2026	DR.MADHUSUDAN MISHRA VS M.AWASTHY, I.A.S	ADV. VS	// 0 //	
118	D-CONTC/40804/2026	NANDAKISHORE TANDI VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
119	D-CONTC/40808/2026	ASHUTOSH MOHANTA VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	ADV. VS	// 0 //	
120	D-CONTC/40818/2026	RAMESH CHANDRA SAHOO VS SIPASIS PARIDA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600114
121	D-CONTC/40835/2026	BISWESWAR PATTANAIK VS USHA PADHEE, I.A.S	ADV. VS	// 0 //	
122	D-CONTC/40839/2026	PITABASH BHATTA VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
123	D-CONTC/40850/2026	SARAD KUMAR MUKHI VS VEDBHUSHAN, IAS	ADV. VS	// 0 //	
124	D-CONTC/40864/2026	BHARATI ROUT VS DR. MANOJ KUMAR UPADHAYA, PHULBANI	ADV. VS	// 0 //	
125	D-CRLA/26161/2026	SURAJ CHHURIA	SWETA DASH	BAREIPALI /184 /2023	

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126	D-CRLA/26180/2026	VS STATE OF ODISHA SIBANARAYAN PAL	VS SUDHANSHU SEKHAR PATAP	() // / /0	
127	D-CRLA/26192/2026	VS STATE OF ODISHA(VIG.) MINA NAIK	VS SUCHIT KUMAR NAYAK	() // DORAGUDA PS /2 /2022	
128	D-CRLA/26198/2026	VS STATE OF ODISHA MALAKI BUD @ BURD	VS AKSHAYA KUMAR SAHOO	() // RAJGANGPUR /343 /2019	
129	D-CRLA/26207/2026	VS STATE OF ODISHA JAYANTA NARAYAN PANDA	VS DHANANJAYA MUND	() // JEYPORE VIGILANCE /24 /2012	AOR20220001492C202600203
130	D-CRLA/26235/2026	VS STATE OF ODISHA(VIG.) AWAZ MEHER	VS SURYAKANTA DWIBEDI	() // PATNAGARH /223 /2020	
131	D-CRLA/26240/2026	VS STATE OF ODISHA AJEET SINGH @ KHADI @ AJIT SINGH @ KHADI	VS JULU KHANSAMA	() // ORIENT /180 /2020	
132	D-CRLA/26241/2026	VS STATE OF ODISHA PREM@DULESWAR BHARASAGAR@BHARASAGAR	VS SUSHANTA KUMAR JOSHI	() // KANTABANJI /37 /2026	
133	D-CRLA/26252/2026	VS STATE OF ODISHA PRANAB KUMAR MOHANTY	VS DEVASHIS PANDA	() // SAMBALPUR VIGILANCE /13 /2020	
134	D-CRLA/26275/2026	VS STATE OF ODISHA(VIG.) RANJAN KUMAR SILA	VS SATYABRATA MOHANTY (1)	() // TIRTOL /81 /2024	
135	D-CRLMC/26159/2026	VS STATE OF ODISHA RAJESH PRADHAN @ RAJESH KUMAR PRADHAN	VS KIRAN KUMAR PATEL	() // RAIKIA /13 /2005	AOD20240000667C202600034
136	D-CRLMC/26162/2026	VS STATE OF ODISHA PADMANAV TRIPATHY	VS ROHIT KUMAR NAYAK	() // / /0	

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137	D-CRLMC/26163/2026	STATE OF ODISHA AJAY KHARA VS	UMESH CHANDRA DORA VS	// MOTU /92 /2024 ()	
138	D-CRLMC/26165/2026 CRLMC/3026/2026	STATE OF ODISHA MUKUNDA PATRA VS	JNYANANANDA PANDA VS	// LANJIGARH /74 /2026 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000152/2026	
139	D-CRLMC/26171/2026	STATE OF ODISHA IRFAN ALI VS	BIJAYA KUMAR RAGADA VS	MAHULPALI /32 /2026 ()	
140	D-CRLMC/26183/2026	STATE OF ODISHA LAXMIKANTA MISHRA, OAS VS	PURNA CHANDRA DAS VS	// CUTTACK VIGILANCE /19 /2019 ()	
141	D-CRLMC/26185/2026	STATE OF ODISHA(VIG.) SUBASH BAR @ MADHAB BAR VS	DEEPAK KUMAR SAHOO VS	// / /0 ()	
142	D-CRLMC/26205/2026	STATE OF ODISHA ASHOK KUMAR SAMANTARAY VS	JUGALA KISHORE PANDA VS	// CHANDAKA P.S. /373 /2026 ()	
143	D-CRLMC/26213/2026	STATE OF ODISHA SANTOSH MAHARANA VS	PRADEEPTA KUMAR BEHERA VS	// / /0 ()	
144	D-CRLMC/26232/2026	STATE OF ODISHA GYANA RANJAN MANDAL VS	SURYAKANTA DWIBEDI VS	// UDALA /66 /2017 ()	
145	D-CRLMC/26233/2026	STATE OF ODISHA DIBYARANJAN NAIK VS	KAJAL SAHOO VS	// TALCHER TOWN /489 /2026 ()	AOR20220001613C202600090
146	D-CRLMC/26234/2026	STATE OF ODISHA PRADIP@PRADEEP SINGH VS	PRATEIK PARIJA VS	// BADACHANA /96 /2026 ()	
147	D-CRLMC/26247/2026	STATE OF ODISHA KAILASH SAHOO VS	SK. ZAFARULLA VS	// NIMAPADA /251 /2022 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/26248/2026	BABULU DANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /264 /2026 () //	
149	D-CRLMC/26256/2026	SOURAV NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	GOVINDPUR /147 /2019 () //	
150	D-CRLMC/26257/2026	KHAGESWAR KAMILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /207 /2023 () //	
151	D-CRLMC/26269/2026	KRUSNA BADANAYAKA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MACHHKUND /35 /2023 () //	
152	D-CRLMC/26288/2026	GHANASHYAM HEMBRAM VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	UDALA /9 /2018 () //	
153	D-CRLMC/26294/2026	TALHA KHAN @ TINKU VS STATE OF ODISHA	JAYDEEP PAL VS	TIGIRIA /294 /2024 () //	
154	D-CRLMC/26306/2026	T. SATISH KUMAR PATRO VS ANANGI SWARNALAT PATRA	UMA CHARAN MISHRA VS	/ /0 () //	
155	D-CRLMC/26307/2026	MD. KONEN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /156 /2024 () //	AOR20220003722C202600157
156	D-CRLMC/26313/2026	NIMEI PRADHAN VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PURUNAKOTE /31 /2026 () //	AOD20250000030C202600009
157	D-CRLMP/26156/2026	MOHAMMAD SAMIM UDDIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //	
158	D-CRLMP/26157/2026	BIJAN KUMAR JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 () //	
159	D-CRLMP/26169/2026	BISWABANDHU PANIGRAHI	AMITABH PANDA	CUTTACK VIGILANCE /11 /2023	

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	CRLMP/1303/2026	VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
160	D-CRLMP/26176/2026	PRIYADARSHINI PARIDA	KEDAR CHANDRA SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/26177/2026	INFORMANT	RAKESH KUMAR SARANGI	KENDRAPARA SADAR /281 /2025	AOR20240001079C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/26190/2026	SUBHADRA PARIDA	KALPANA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/26193/2026	PRATIMA BASTIA	RAMA KRISHNA NAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/26203/2026	BRAMHANANDA NAYAK	BIJAYA KUMAR NAYAK (3)	/ /	AOR20230000709C202600037
		VS	VS	()	
		UNION OF INDIA		//	
165	D-CRLMP/26223/2026	SUKANTA SAHOO	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		PINKI SAHOO		//	
166	D-CRLMP/26250/2026	NAVIN RAJ	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/26277/2026	SRIKANT KUMAR SAHU	SUJIT KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMP/26280/2026	RAGHAB SIYA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMP/26281/2026	BHAJENDRA KISKU	PRAVAT KUMAR MOHANTY	/ /0	
		VS	VS	()	
		LILIMANI HANSDA		//	
170	D-CRLMP/26284/2026	SAROJ KUMAR NATH	ASIT KUMAR CHOUDHURY	/ /0	
		VS	VS	()	

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171	D-CRLREV/26200/2026	STATE OF ODISHA MD. NASIR UDDIN VS	AKSHAYA KUMAR SAHOO VS	// TALSARA /197 /2023 ()	
172	D-CRLREV/26217/2026	STATE OF ODISHA ARYAMAN PATTNAYAK VS	ARIJEET MISHRA VS	// NCB BHUBANESWAR /4 /2025 ()	
173	D-CRLREV/26230/2026	UNION OF INDIA (NCB) BISWA RANJAN ROUTRAY VS	ROHIT RANJAN RAY VS	// INDUSTRIAL ESTATE PS /177 /2025 ()	
174	D-CRLREV/26253/2026	STATE OF ODISHA LAXMIPRIYA BAHUBALENDRA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /352 /2024 ()	
175	D-EXP/40641/2026	STATE OF ODISHA SUSHANT KUMAR BEHERA VS	ADV. VS	// // ()	
176	D-EXP/40826/2026	DR. N. THIRUMALA NAIK, I.A.S. MANASH KUMAR BHUJABAL VS	LAMBIT SENAPATI VS	// // ()	
177	D-FAO/40758/2026	TAHASILDAR, BBSR KENDI SARDAR VS	SATYABAN SAHOO VS	// // ()	
178	D-LAA/40856/2026	UNION OF INDIA LAND ACQUISITION ZONE OFFICER OF RENGALI RIGID CANAL SYSTEM, DHENKANAL VS	ANIRUDHA NAIK VS	// // ()	LOD20240000200C202600293
179	D-MACA/40643/2026	ANIRUDHA NAIK M/S. UNITED INDIA INSURANCE CO. LIMITED, CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// // ()	
180	D-MACA/40644/2026	BISWANATH SAHOO M/S UNITED INDIA INSURANCE CO. LIMITED, CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// // ()	
181	D-MATA/40715/2026	RAMAKRUSHNA SAHOO@TUKUNA PRASANTA SING VS	DHARMENDRA SETHY VS	// // ()	
		SARASWATI SING		//	

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182	D-MATA/40813/2026	SURAJ MANASINGH VS BARSA NAYAK	SIDDHARTH GOUTAM DAS VS	// 0 //	
183	D-RPFAM/40731/2026	JUTSHINA HOTA VS NABA KISHORE MISHRA	SAIBRATA RATH VS	// 0 //	
184	D-RPFAM/40807/2026	SHIVAM SONI VS SIDDHI SHAH	SOUMYA RANJAN DAS VS	// 0 //	
185	D-RSA/40640/2026 RSA/443/2026	MANORANJAN SWAIN VS NIMAIN CHARAN PARIDA	TUSAR KUMAR MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000021/2025	
186	D-RVWPET/40821/2026	SASMITA MISHRA VS STATE OF ODISHA	Laxmikanta Tripathy VS	// 0 //	AOD20240000679C202600004
187	D-RVWPET/40853/2026	KANGRESS SAHU VS STATE OF ODISHA	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600125
188	D-TRP(C)/40662/2026	REENUPAMA MOHARANA VS SASHIPRIYA MOHARANA	AKSHAYA KUMAR PANDEY VS	// 0 //	
189	D-TRP(C)/40702/2026	PRIYANKA PARIDA @ SAMAL VS FIROJ KUMAR PARIDA	DEBASIS TRIPATHY VS	// 0 //	AOR20240001079C202600012
190	D-TRP(C)/40732/2026	JAYASHREE PATTNAIK VS RAJASHREE PATTNAIK	MAHARSHI MOHAPATRA VS	// 0 //	
191	D-WA/40664/2026	STATE OF ODISHA VS PADMA CHARAN SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600290
192	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA VS DIBAKAR BARIK	HARA PRASAD RATH VS	// 0 //	
193	D-WA/40691/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600292

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194	D-WA/40692/2026	VS MANGAL BISWAL STATE OF ODISHA	VS SURYA NARAYAN PATNAIK,A.G.A	0 // //	LOD20240000172C202600291
195	D-WA/40829/2026	VS TARANISEN SETH PADMINI NAIK	VS RAMAKANTA SAHOO	0 // //	
196	D-WA/40854/2026	VS STATE OF ODISHA MANGALU CHARAN PRADHAN@KISAN	VS PADMANAV CHOUDHURY	0 // //	
197	D-WP(C)/40625/2026 WP(C)/27758/2026	VS KAMALAKANTA SAHU STATE OF ODISHA	VS ALOK KUMAR PANDA	0 // //	
198	D-WP(C)/40626/2026	VS JAMUNA SAHU STATE OF ODISHA	VS PRASANTA KUMAR JOSHI	0 // //	AOR20230000684C202600013
199	D-WP(C)/40627/2026	VS JITEN KUMAR NAYAK STATE OF ODISHA	VS SWAPNIL ROY	0 // //	AOR20220001600C202600251
200	D-WP(C)/40628/2026	VS BIDYUBHUSAN SENAPATI STATE OF ODISHA	VS SWAPNIL ROY	0 // //	AOR20220001600C202600247
201	D-WP(C)/40629/2026	VS SHRADHANJALI JENA ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR	VS BIKRAM SENAPATI	0 // //	
202	D-WP(C)/40630/2026	VS M/S ADYASHA CONSTRUCTION UNION OF INDIA	VS ANJAN KUMAR BISWAL	0 // //	AOD20220004505C202600101
203	D-WP(C)/40631/2026	VS DAITARI PARIDA STATE OF ODISHA	VS SWAPNIL ROY	0 // //	AOR20220001600C202600242
204	D-WP(C)/40632/2026	VS SUSANTA KUMAR MOHAPATRA	VS SWAPNIL ROY	0 // //	AOR20220001600C202600252

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205	D-WP(C)/40633/2026	STATE OF ODISHA RAJIV NAYAN CHOUDHARY VS	DEVAVRAT DEVESH VS	// // 0	
206	D-WP(C)/40634/2026 WP(C)/27831/2026	STATE OF ODISHA PRASANTAMAYEE RATH VS	GOURI MOHAN RATH VS	// // 0	
207	D-WP(C)/40636/2026 WP(C)/27762/2026	STATE OF ODISHA RAMESH CHANDRA SAHU VS	GOURI MOHAN RATH VS	// // 0	
208	D-WP(C)/40637/2026 WP(C)/27764/2026	STATE OF ODISHA NAGESWAR BARIK VS	GOURI MOHAN RATH VS	// // 0	
209	D-WP(C)/40638/2026	STATE OF ODISHA ABHI MALLIK VS	GOURI MOHAN RATH VS	// // 0	
210	D-WP(C)/40639/2026 WP(C)/27788/2026	STATE OF ODISHA RAMA CHANDRA BEHERA VS	GOURI MOHAN RATH VS	// // 0	
211	D-WP(C)/40642/2026	STATE OF ODISHA RABINDRA NATH MATIA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	
212	D-WP(C)/40645/2026	UNION OF INDIA PARWEEN ARA BEGUM VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
213	D-WP(C)/40646/2026	STATE OF ODISHA HIMANSHU BAGHAR VS	SAROJ KU. MISHRA VS	// // 0	
214	D-WP(C)/40647/2026	STATE OF ODISHA NATIONAL INSTITUTE OF FASHION TECHNOLOGY, Bhubaneswar VS	BHAWANISWAR ACHARYA VS	// // 0	
215	D-WP(C)/40648/2026	DEBANSU NAYAK NATIONAL INSTITUTE OF FASHION TECHNOLOGY, Bhubaneswar VS	BHAWANISWAR ACHARYA VS	// // 0	
		RUMA SAMAL		//	

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216	D-WP(C)/40649/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BANSWARI SWAIN VS PANCHANAN JENA	BANSWARI SWAIN VS AMIT PRASAD BOSE	// 0 //	
217	D-WP(C)/40650/2026	SURYAMANI BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// 0 //	
218	D-WP(C)/40651/2026	DHANAMALI MIRDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS ASIT KUMAR JENA	// 0 //	
219	D-WP(C)/40652/2026	SEBATI MOHANTA VS STATE OF ODISHA	ASIT KUMAR JENA VS AMIT PRASAD BOSE	// 0 //	
220	D-WP(C)/40653/2026	RASHMI ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIYA KUMAR MOHANTY A	// 0 //	
221	D-WP(C)/40658/2026	NARMADA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS MAHESWAR MOHANTY	// 0 //	
222	D-WP(C)/40659/2026	ABDUL KADAR SHA VS STATE OF ODISHA	MAHESWAR MOHANTY VS MAHESWAR MOHANTY	// 0 //	
223	D-WP(C)/40660/2026	SOBHABATI NAYAK VS STATE OF ODISHA	MAHESWAR MOHANTY VS BHABANI SANKAR DAS	// 0 //	
224	D-WP(C)/40661/2026	BISESWARA @ JADESWAR KAMILA VS STATE OF ODISHA	BHABANI SANKAR DAS VS SAROJA KANTA SAMAL	// 0 //	
225	D-WP(C)/40663/2026	HADIBANDHU SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS SAROJA KANTA SAMAL	// 0 //	AOR20250001113C202600056
226	D-WP(C)/40665/2026	PITABAS PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS SAROJA KANTA SAMAL	// 0 //	AOR20250001113C202600055
227	D-WP(C)/40667/2026	NARAYAN CHANDRA PRADHAN	SAROJA KANTA SAMAL	//	AOR20250001113C202600052

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/40668/2026	DHARANIDHAR PRADHAN	SAROJA KANTA SAMAL	//	AOR20250001113C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/40669/2026	SANTOSH KUMAR SAHU	SAROJA KANTA SAMAL	//	AOR20250001113C202600054
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/40670/2026	BABULA DAKUA	BIJAYA KUMAR PARIDA-2	//	AOD20220001998C202600032
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
231	D-WP(C)/40671/2026	AJAY KANUNGO	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600058
		VS	VS	0	
		UNION OF INDIA SECRETARY OF MINISTRY OF LAW AND JUSTICE		//	
232	D-WP(C)/40672/2026	ODISHA PRIVATE ENGINEERING COLLEGE ASSOCIATION	SPRABHIT MISHRA	//	AOD20250000901C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/40673/2026	M/S BLUE EDGE TRADE VENTURE PVT LTD	SHUBHI SRIVASTAVA	//	AOR20220004309C202600046
		VS	VS	0	
		UNION OF INDIA		//	
234	D-WP(C)/40674/2026	PRAFULLA KUMAR SARANGI	DURGESH NARAYAN RATH	//	AOR20220001583C2026000245
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/40677/2026	ASHOK KUMAR RATH	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		GOVT OF INDIA		//	
236	D-WP(C)/40678/2026	SOHORIA(E) C.L.E., BALASORE	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/40680/2026	ULLAS CHANDRA DAS	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		INSPECTOR-IN-CHARGE, KUJANGA POLICE STATION, JAGATSINGHPUR		//	
238	D-WP(C)/40682/2026	M/S OSWAL TRADERS, NABARANGPUR	MADHAB LAL AGARWAL	//	
		VS	VS	0	

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239	D-WP(C)/40684/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK SUSANTA KUMAR PARIDA VS STATE OF ODISHA	RAJIB RATH VS	// // 0 //	
240	D-WP(C)/40685/2026	SUDESHNA MIRDDHA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
241	D-WP(C)/40688/2026	KHAGAPATI MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
242	D-WP(C)/40689/2026	SATYABAN MEHER VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
243	D-WP(C)/40690/2026	HARIHAR NAYAK VS ADDL CHIEF SECRETARY, THE ELECTRONICS AND INFORMATION TECHNOLOGY DEPARTMENT, KHORDHA	ANJAN KUMAR JENA VS	// 0 //	
244	D-WP(C)/40696/2026	BANK OF MAHARASHTRA, BHUBANESWAR BRANCH VS PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	RAMESH CHANDRA OJHA VS	// 0 //	
245	D-WP(C)/40698/2026	UMESH PATRA VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
246	D-WP(C)/40704/2026	BHARATI BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
247	D-WP(C)/40705/2026	LATIF MOHAMMED VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
248	D-WP(C)/40706/2026	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
249	D-WP(C)/40707/2026	BHIMASEN SAHOO VS THE SUB COLLECTOR, KENDRAPARA	MAMATA MISHRA VS	// 0 //	

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250	D-WP(C)/40708/2026	SAIBA PATRA VS STATE OF ODISHA	LALATENDU SAMAL VS STATE OF ODISHA	// 0 //	AOD20240000276C202600057
251	D-WP(C)/40710/2026	CHANDRIKA MALLICK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/40711/2026	SUBASH CHANDRA LENKA VS UNION OF INDIA	BHAKTA RANJAN BARIK VS UNION OF INDIA	// 0 //	
253	D-WP(C)/40712/2026	NARENDRA BHAULA VS STATE OF ODISHA	ARNAV BEHERA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/40713/2026	MANOJ KUMAR DHIR VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	RAJESH RANJAN SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	// 0 //	
255	D-WP(C)/40714/2026	AMRIT MALINI VS UNION OF INDIA	SMRUTI RANJAN PATRA VS UNION OF INDIA	// 0 //	
256	D-WP(C)/40716/2026	MANAS MOHANTY VS DEPUTY MANAGER CUM PUBLIC INFORMATION OFFICE, BANK OF INDIA, BHUBANESWAR	SUVENDU KUMAR RAY VS DEPUTY MANAGER CUM PUBLIC INFORMATION OFFICE, BANK OF INDIA, BHUBANESWAR	// 0 //	
257	D-WP(C)/40719/2026	AKSHAYA KUMAR PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/40724/2026	UNION OF INDIA VS PRADYUMNA DEHURY	GOPINATH SETHI VS PRADYUMNA DEHURY	// 0 //	
259	D-WP(C)/40730/2026	AMARESH KUMAR PATRA VS STATE OF ODISHA	SWETLANA DAS VS STATE OF ODISHA	// 0 //	AOD20240000748C202600011
260	D-WP(C)/40733/2026	BIMLA DEVI BANKA VS STATE OF ODISHA	SUMAN MODI VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/40734/2026	B.KALABATI PATRA	PRASANTA KUMAR NANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/40735/2026	M/S.BAHRAM PETROCHEM, NILACHAL, GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF STATE TAX, GANJAM		//	
263	D-WP(C)/40736/2026	M/S SHREE UDYOG, CUTTACK	SUMAN MODI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/40737/2026	BRAHMANANDA PATI	MANAS RANJAN BAUG	//	AOR20220002374C202600109
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/40738/2026	SRIKANTA KUMAR DHIR	SAMEER KUMAR DAS	//	AOD20240000338C202600152
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/40739/2026	DUKHISHYAM RATH	SAMEER KUMAR DAS	//	AOD20240000338C202600153
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/40740/2026	GADEI SWAIN	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/40741/2026	SIMARANI NANDA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/40742/2026	SARBESHWAR SAHU	MANAS PATI	//	AOR20220001535C202600258
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40743/2026	RANJIT KANDPAN	RAKESH KUMAR SARANGI	//	AOR20240001079C202600013
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/40744/2026	MAA PITABALI SHG, KANADAI	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600121
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/40745/2026	SUNAKAR SHARMA	SAMEER KUMAR DAS	//	AOD20240000338C202600150
		VS	VS	0	

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273	D-WP(C)/40746/2026	STATE OF ODISHA RAMA BAGMIA VS	PRAGYANPARAMITA MOHANTY VS	// // 0	
274	D-WP(C)/40747/2026	STATE OF ODISHA UDAYANATH BARIK VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600151
275	D-WP(C)/40748/2026	STATE OF ODISHA AMIYABALA NAYAK VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
276	D-WP(C)/40749/2026	STATE OF ODISHA GANESWAR ADHIKARI VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600154
277	D-WP(C)/40750/2026	STATE OF ODISHA MANAGING COMMITTEE OF RENGALI HIGH SCHOODILLIP KUMAR MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0	AOD20220001927C202600138
278	D-WP(C)/40751/2026	STATE OF ODISHA JAYARAM SAHOO VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600155
279	D-WP(C)/40752/2026	STATE OF ODISHA JISHNU KUMAR GHOSH VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0	
280	D-WP(C)/40753/2026	STATE OF ODISHA SANDHYARANI PATRA VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600110
281	D-WP(C)/40755/2026	STATE OF ODISHA NIRUPA PATEL VS	DEBASISH SAMAL VS	// // 0	
282	D-WP(C)/40756/2026	STATE OF ODISHA KABI CHANDRA SAMAL VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600156
283	D-WP(C)/40757/2026	STATE OF ODISHA ADIKANDA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0 //	AOD20220003080C202600084

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284	D-WP(C)/40759/2026	DILLIP KUMAR SATPATHY VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600112
285	D-WP(C)/40760/2026	CHANDRA DHWAJA MAJHI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600111
286	D-WP(C)/40762/2026	BISWAJIT JENA VS SAGARIKA PRIYADARSHHINI	ASHOK KUMAR ROUT VS	// 0 //	
287	D-WP(C)/40763/2026	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600158
288	D-WP(C)/40764/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600113
289	D-WP(C)/40765/2026	HAREKRISHNA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600159
290	D-WP(C)/40766/2026	MADHUSUDAN PAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600215
291	D-WP(C)/40767/2026	SATYANANDA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600160
292	D-WP(C)/40769/2026	M/S M K CONSTRUCTION VS EMPLOYEES STATE INSURANCE CORPORATION, (ESIC)	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600091
293	D-WP(C)/40770/2026	PRAGYAN PADHI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
294	D-WP(C)/40773/2026	DEBASIS KUMAR NAYAK VS PURNIMA PARIDA	ASHOK KUMAR ROUT VS	// 0 //	
295	D-WP(C)/40774/2026	HARAPRIYA DAS	PABITRA KUMAR DUTTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/40775/2026	ANUPAMA AGASTI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		ASSISTANT POSTMASTER GENERAL(PG), BHUBANESWAR		//	
297	D-WP(C)/40780/2026	SURESH CHANDRA SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/40782/2026	LAGNA JEET NAYAK	PABITRA KUMAR DUTTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/40785/2026	ATMA PRAKASH JENA	BHAGABAN MOHANTY	//	
		VS	VS	0	
		FEDERAL BANK LTD.,BHUBANESWAR		//	
300	D-WP(C)/40787/2026	DILLIP KUMAR MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/40789/2026	JYOTIN KUMAR SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/40790/2026	DILLIP KUMAR MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/40792/2026	DR.SIBA PRASAD DUTTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/40793/2026	HEMANTA KUMAR NANDA	RANJAN KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/40795/2026	SULOCHANA BAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/40796/2026	PABITRA MOHAN PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/40797/2026	STATE OF ODISHA MOHIT KUMAR RAY VS	SANGRAM JENA VS	// // 0	
308	D-WP(C)/40798/2026	STATE OF ODISHA NIROD KUMAR DAS VS	SANGRAM JENA VS	// // 0	
309	D-WP(C)/40799/2026	STATE OF ODISHA KRISHNA AGRAWAL VS	AMITAV TRIPATHY VS	// // 0	
310	D-WP(C)/40800/2026	STATE OF ODISHA SRADHANJALI PRADHAN VS	MANORANJAN PADHI VS	// // 0	
311	D-WP(C)/40801/2026	STATE OF ODISHA DINESH KUMAR MEHER VS	MANORANJAN MOHAPATRA VS	// // 0	
312	D-WP(C)/40802/2026	STATE OF ODISHA NAKKINA NANDAGOPAL @ N.NANDAGOPAL VS	ASHUTOSH MOHANTA VS	// // 0	
313	D-WP(C)/40803/2026	STATE OF ODISHA PRADEEP KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
314	D-WP(C)/40806/2026	STATE OF ODISHA UTTAM DEALERS PRIVATE LIMITED, KOLKATA VS	SOUMYA JYOTI BISWAL VS	// // 0	
315	D-WP(C)/40809/2026	UNION OF INDIA KARUNAKAR BEHERA VS	SOUMYA JYOTI BISWAL VS	// // 0	
316	D-WP(C)/40810/2026	STATE OF ODISHA DEBENDRA NATH NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
317	D-WP(C)/40811/2026	STATE OF ODISHA BINODINI SAHOO VS	RABINDRA NATH BARIK VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/40812/2026	SURYAKANTA ARUKH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
319	D-WP(C)/40814/2026	RASHIK CHANDRA MOHAPATRA VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //	
320	D-WP(C)/40815/2026	ASHOK KUMAR PRADHAN VS UNION OF INDIA	JITENDRA KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/40817/2026	AISHWARYA DASH VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	
322	D-WP(C)/40820/2026	AMULYA KUMAR PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	
323	D-WP(C)/40822/2026	BASANTA KUMAR TRIPATHY VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //	
324	D-WP(C)/40824/2026	SANTOSH KUMAR LENKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
325	D-WP(C)/40825/2026	DEEPIKA JHUNJHUNWALA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
326	D-WP(C)/40827/2026	TRAILOKYANATH PANIGRAHI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //	
327	D-WP(C)/40828/2026	DUSHASAN BEHERA VS STATE OF ODISHA	NIRANJAN KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/40830/2026	JAYANTI PARIDA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //	
329	D-WP(C)/40831/2026	SUBODH KUMAR PATI	PRATIK DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/40832/2026	KAHNU CHARAN MISHRA	RABINDRANATH BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/40833/2026	KRUSHNA CHANDRA GOUDA	ASHOK DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/40834/2026	NAGENDRA KUMAR DUTTA	RABINDRANATH BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/40838/2026	GOUTAM PRADHAN MOHAPATRA @ GOUTTAM KUMAR PRADHAN MOHAPATRA	MANABENDRA MOHAPATRA	//	
		VS	VS	0	
		AUTHORIZED OFFICER CENTRAL BANK OF INDIA, KHORDHA		//	
334	D-WP(C)/40840/2026	DEBASIS ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/40841/2026	RABINDRA NATH JAGADEV	RABINDRANATH BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/40842/2026	RUPA RANJAN MOHARANA	DURGA PRASAD JENA	//	
		VS	VS	0	
		DISTRICT AND SESSIONS JUDGE, DHENKANAL		//	
337	D-WP(C)/40843/2026	SAHENAJ BEGUM @ SAHENAZ BEGUM	SASHIBHUSAN DAS	//	
		VS	VS	0	
		M/S.TULASI ENTERPRISERS, CUTTACK		//	
338	D-WP(C)/40844/2026	ASHIS PATTNAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/40845/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGHSCHOOL MARTSOLA, MAYURBHANJ	KHUSHBOO MARTSOLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/40846/2026	JYOCHHNA RANI PARIDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/40847/2026	STATE OF ODISHA MAA PADMALAYA SHG, JHARSUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0	
342	D-WP(C)/40848/2026	STATE OF ODISHA HARADHAN BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
343	D-WP(C)/40849/2026	STATE OF ODISHA MANIKESWARI SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
344	D-WP(C)/40851/2026	STATE OF ODISHA MINAKETAN PAHI VS	BISWAJIT NAYAK VS	// // 0	
345	D-WP(C)/40852/2026	THE COLLECTOR, CUTTACK NARESH CHANDRA NAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
346	D-WP(C)/40855/2026	STATE OF ODISHA MOTHER TERESA SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
347	D-WP(C)/40859/2026	STATE OF ODISHA KISHORE KUMAR NAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
348	D-WP(C)/40860/2026	STATE OF ODISHA JAI GURU SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
349	D-WP(C)/40861/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMANGA, KENDRAPARA VS	SUKANTA KUMAR DALAI VS	// // 0	
350	D-WP(C)/40862/2026	STATE OF ODISHA MARIANUS EKKA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
351	D-WP(C)/40863/2026	STATE OF ODISHA PRAGATI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	

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352	D-WP(C)/40865/2026	USHARANI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
353	D-WP(C)/40866/2026	MAA TARA TARINI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
354	D-WP(C)/40867/2026	KAILASH KUMAR CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
355	D-WP(C)/40868/2026	JAY DURGA SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
356	D-WP(C)/40869/2026	SUBAS CHANDRA RANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
357	D-WP(C)/40870/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
358	D-WP(C)/40871/2026	SARITA DAS@DHARA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
359	D-WP(C)/40872/2026	ARJUN SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
360	D-WP(C)/40873/2026	JIWAN KUMAR AGRAWAL VS STATE BANK OF INDIA	S.P.MISRA, SR.ADV. VS	// 0 //	
361	D-WP(C)/40874/2026	ASHIS KUMAR SAMAL VS STATE OF ODISHA	VS	// 0 //	
362	D-WP(C)/40875/2026	NARAYAN MADHEI VS GOVERNMENT OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //	
363	D-WP(C)/40876/2026	SATYAJIT MOHAPATRA	PADMANAVA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/40877/2026	BHANU SEKHAR ACHARYA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/40878/2026	ORAJAKA PATRICK CHIZOROM@PATRICK CHIZOROM	OMPRAKASH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/40879/2026	DHANAMALI MIRDHA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/40880/2026	RUCHIRA SAMAL	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/40881/2026	SUKANTA PATTNAIK	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/40882/2026	DHIRENDRA KUMAR SWAIN	SAROJANANDA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/40883/2026	DASARATHA HEMBRAM	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/40884/2026	ANANDA CHANDRA SWAIN	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/40885/2026	DHIRAJ KUMAR MOHAPATRA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/40886/2026	NITYANANDA BEHERA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/40887/2026	SUBASIS MOHAPATRA	RAJESH RANJAN SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/40888/2026	STATE OF ODISHA SUKANTI LAKRA VS	ANSHUMAN DAS VS	// // ()	
376	D-WP(C)/40889/2026	ODISHA GRAMEEN BANK, KHORDA SANJUKTA PRADHAN@ SANJUKTA KUMARI PRADHAN VS	ANSHUMAN DAS VS	// // ()	
377	D-WPCRL/26246/2026	ODISHA GRAMEEN BANK, BHUBANESWAR HARI SANKAR BEHERA VS	PRASANTA KUMAR PANDA VS	// // ()	AOD20230000737C202600123
378	D-ABLAPL/26158/2026	STATE OF ODISHA SK ASIK @ SK ASIKUR REHMAN VS	GAJENDRANATH ROUT VS	// PATTAMUNDAI MODEL /330 /2026 ()	AOR20220004106C202600088
379	D-ABLAPL/26160/2026	STATE OF ODISHA AKSHAYA BISWAL VS	PRIYA RANJAN SINGH VS	// BALIMI /222 /2026 ()	
380	D-ABLAPL/26164/2026	STATE OF ODISHA INDRAMANI SAHOO VS	AMIYA KUMAR MOHANTY VS	// PALLAHARA /238 /2026 ()	
381	D-ABLAPL/26168/2026	STATE OF ODISHA AKASH BAG VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /120 /2026 ()	
382	D-ABLAPL/26170/2026	STATE OF ODISHA SAMIR DEBANATH VS	ABHISHEK MOHANTY VS	// MARINE PS AT JAMBO /154 /2026 ()	
383	D-ABLAPL/26174/2026	STATE OF ODISHA SAROJ SAHOO VS	LAXMIDHAR MAHAPATRA VS	// JAGATSINGPUR /610 /2026 ()	
384	D-ABLAPL/26179/2026	STATE OF ODISHA HIMANSU SUNANI VS	PRASHANTA KUMAR NAYAK VS	// MURIBAHAL /139 /2026 ()	AOR20220001582C202600013
385	D-ABLAPL/26186/2026	STATE OF ODISHA BISHNUPRIYA MALLICK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// EOW,BHUBANESWAR /13 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26187/2026	PRADYUMNA SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BHUBAN /395 /2026 () //	
387	D-ABLAPL/26189/2026	PAPU OJHA @ RAHUL OJHA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /265 /2026 () //	
388	D-ABLAPL/26191/2026	BIBHUTIBHUSAN PRADHAN @ BIBHUTI PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TANGI (KHURDA) /578 /2026 () //	
389	D-ABLAPL/26194/2026	LENIN MANGARAJ VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /485 /2025 () //	
390	D-ABLAPL/26196/2026	BIBHUNA BEHERA @ BIBUNA @ HEMANTA BEHERA VS STATE OF ODISHA	ANUPAM RATH VS	PURI SADAR /346 /2026 () //	
391	D-ABLAPL/26202/2026	SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /606 /2026 () //	
392	D-ABLAPL/26204/2026	BISWAJIT ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /357 /2026 () //	
393	D-ABLAPL/26212/2026	LAL BABU @ LALU KHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KENDRAPARA /213 /2026 () //	
394	D-ABLAPL/26214/2026	RAKESH KUMAR MAKUT @ RAKESH MUKUT VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	FATEGARH /264 /2026 () //	
395	D-ABLAPL/26215/2026	BALAKRUSHNA SUAR VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KUMBHARAPARA /414 /2026 () //	
396	D-ABLAPL/26221/2026	MIR PARBHEJ ALLI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /378 /2026 () //	
397	D-ABLAPL/26227/2026	DR.TAPAS MOHAPATRA	SOUMIK SPANDAN TRIPATHY	MAHILA P.S.(BBSR) /284 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/26231/2026	SIBA JENA @ CHANDIA	AMULYA RATNA PANDA	BINJHARPUR /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/26237/2026	ASUTOSH DIXIT	BHARAT JALLI	TALABANIA /245 /2026	AOD20250001069C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/26239/2026	KANHU CHARAN MOHANTY	ARUN KUMAR BEHERA	TALASARI MARINE /180 /2026	AOR20220003422C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/26242/2026	JYOTIPRAKASH SASMAL	ARUN KUMAR BEHERA	TALASARI MARINE /180 /2026	AOR20220003422C202600108
		VS	VS	()	
		STATE OF ORISSA		//	
402	D-ABLAPL/26254/2026	TIKU PERA @ RUDRA MADHAV PERA	BHARAT BHUSAN ROUTRAY	BARGARH /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/26258/2026	MD. TASLIM	BHARAT BHUSAN ROUTRAY	RAGHUNATHPALI /492 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/26260/2026	AMLLAN CHANDRA ROUT	BHARAT BHUSAN ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/26261/2026	NILA DEEP @ NEELA DEEP	BHARAT BHUSAN ROUTRAY	BIJEPUR /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/26262/2026	PRASANTA @ BIJAY BEHERA	JAYAKRISHNA MOHAPATRA	CHANDABALI /298 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/26266/2026	NIRBACHAN BISWAL	SAMBIT BISWAL	PARADEEP MODEL /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/26267/2026	ANKITA PANI	ISHWAR MOHANTY	EOW,BHUBANESWAR /9 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/26268/2026	STATE OF ODISHA SIBU @SUBHA MANNA VS	SAMBIT BISWAL VS	// PARADEEP MODEL /78 /2026 ()	
410	D-ABLAPL/26272/2026	STATE OF ODISHA ABHIJIT DAS VS	ABHAS MOHANTY VS	// BHADRAK TOWN /327 /2026 ()	
411	D-ABLAPL/26276/2026	STATE OF ODISHA SNEHALATA DAS VS	BIKRAM KESHARI SAHOO VS	// / /0 ()	
412	D-ABLAPL/26279/2026	STATE OF ODISHA SUBHENDRA TLAMBA VS	GAGAN BIHARI SINGH VS	// VIGILANCE PS (BERHAMPUR) /6 /2026 ()	
413	D-ABLAPL/26283/2026	STATE OF ODISHA RAKESH KUMAR NAHAK @ RAKESH NAHAK VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /532 /2026 ()	
414	D-ABLAPL/26286/2026	STATE OF ODISHA RANGI DEI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /624 /2026 ()	
415	D-ABLAPL/26289/2026	STATE OF ODISHA SANTANU KUMAR JENA @ SANTUNU JENA VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /149 /2024 ()	
416	D-ABLAPL/26291/2026	STATE OF ODISHA SUBRAT PRADHAN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /461 /2026 ()	AOD20240000001C202600079
417	D-ABLAPL/26296/2026	STATE OF ODISHA ARATI GHADAI @ ARATYALOK GHADAI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /13 /2026 ()	
418	D-ABLAPL/26302/2026	STATE OF ODISHA DHIRENDRA MAJHI VS	RABI NARAYAN PANDA VS	// BASUDEVPUR /354 /2026 ()	
419	D-ABLAPL/26304/2026	STATE OF ODISHA RAMAKANTA NAIK VS	JAYADEBA BEHERA VS	// BANIGOCHA /53 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/26305/2026	DEEPAK SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /306 /2026 () //	
421	D-ABLAPL/26309/2026	MONALISA KAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //	AOR20220001551C202600037
422	D-ABLAPL/26310/2026	SADIPTA SWAIN@SANJANA SWAIN@SUDAN VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI RURAL PS /404 /2026 () //	AOR20230000513C202600010
423	D-ABLAPL/26311/2026	BALARAM SAHOO VS STATE OF ODISHA	BIJAY JENA VS	BAGHAMARI /276 /2026 () //	AOR20230000513C202600009
424	D-ABLAPL/26312/2026	AKASH CHANDRA PADHY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //	AOR20220001551C202600036
425	D-ABLAPL/26314/2026	MAHESWAR @ MAHESWAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KUNDHEIGOLA /59 /2025 () //	
426	D-ABLAPL/26316/2026	SIBARAM ALIAS SIBA GOUDA VS STATE OF ODISHA	DHANESWAR BARIK VS	// () //	AOD20250000498C202600071
427	D-ABLAPL/26317/2026	ITISHREE SINGH VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// () //	AOR20220001551C202600038

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MISC CASES FILED on :28/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/2585/2026 ARBA/ /	THE PROJECT DIRECTOR, N.H.A.I., JAJPURSHRADHANJALI SAHOO MP		19/2026
2	D-ARBA/2580/2026 ARBA/ /	THE PROJECT DIRECTOR, N.H.A.I., JAJPURSHRADHANJALI SAHOO MP		20/2026
3	D-CRLLP/18/2023 CRLLP/18/2023	SARAT CHANDRA PANI MP		69/2026
4	D-SA/56/1987 SA/56/1987	DWARI MP	M/S P.K.PARIDA , S.K.PRADHAN(3)	151/2026
5	D-CMAPL/26482/2026 CMAPL/ /	ORISSA ENGINEERING UDYOG, CUTTACKKHAN MAHMOODUL HASAN NIAMATI MP		208/2026
6	D-JCRLA/1876/2026 JCRLA/23/2026	SATYAJIT BEHERA MP	BHABANI SANKAR DAS	239/2026
7	D-CRLMP/26203/2026 CRLMP/ /	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	289/2026
8	D-CRLMP/26223/2026 CRLMP/ /	SUKANTA SAHOO MP	SURYAKANTA DWIBEDI	290/2026
9	D-CRLMP/20722/2026 CRLMP/974/2026	DEBARAJ ROUTRAY MP		291/2026
10	D-CRLMP/26250/2026 CRLMP/ /	NAVIN RAJ MP	RAKESH BEHERA	292/2026
11	D-CRLMP/26281/2026 CRLMP/ /	BHAJENDRA KISKU MP	PRAVAT KUMAR MOHANTY	293/2026
12	D-TRP(C)/40394/2026 TRP(C)/ /	SWAPNARANI BAGASINGH MP	LAXMAN PRADHAN	294/2026
13	D-TRP(C)/40624/2026 TRP(C)/ /	SUNITI PRADHAN MP	PRASANTA KUMAR PRADHAN	295/2026
14	D-TRP(C)/40662/2026 TRP(C)/ /	REENUPAMA MOHARANA MP	AKSHAYA KUMAR PANDEY	296/2026
15	D-TRP(C)/40732/2026 TRP(C)/ /	JAYASHREE PATTNAIK MP	MAHARSHI MOHAPATRA	297/2026
16	D-TRP(C)/40702/2026 TRP(C)/ /	PRIYANKA PARIDA @ SAMAL MP	DEBASIS TRIPATHY	298/2026
17	D-RPFAM/48157/2025 RPFAM/ /	TUSIL KUMAR MURMU MP	AVIRAM PATRA	383/2026
18	D-RPFAM/4653/2025 RPFAM/42/2025	KHITISH MAHANTA MP	PURNA CHANDRA MISHRA	384/2026
19	D-RPFAM/40731/2026 RPFAM/ /	JUTSHINA HOTA MP	SAIBRATA RATH	385/2026
20	D-RPFAM/40807/2026 RPFAM/ /	SHIVAM SONI MP	SOUMYA RANJAN DAS	386/2026
21	D-RVWPET/199/2022 RVWPET/199/2022	SUDHI SURENDRAN MP		419/2026
22	D-MATA/31160/2025 MATA/292/2025	SANGRAM KISHORE SATAPATHY MP	M/S Saroj Ranjan Subudhi, S. Mishra, B. Mohanty, P.C. Mohanty	466/2026
23	D-CONTC/10852/2026 CONTC/1603/2026	DWITIKRUSHNA ROUT MP		588/2026
24	D-CONTC/12227/2026 CONTC/1900/2026	TULASI BHOI MP		589/2026
25	D-CONTC/15429/2025 CONTC/2005/2025	MADHAB BAIRAGI MP	M/S SIDHESWAR MALLIK, P.C. DAS, M. MALLICK,	590/2026
26	D-BLAPL/8535/2026	CHANDINI AGRAWAL @ MITTAL	SIDHARTHA DAS, V.R.BEHERA, MANOJ VERMA	

	BLAPL/2907/2026	MP		637/2026
27	D-BLAPL/20341/2026	SK. JANU	ARIJEET MISHRA	
	BLAPL/7000/2026	MP		638/2026
28	D-BLAPL/19016/2026	SANTOSH KUMAR ACHARYA	JITENDRA SAMANTARAY	
	BLAPL/6572/2026	MP		639/2026
29	D-BLAPL/24209/2026	BAIKUNTHA NAIK @ BAIKUNTHA NATH	SOUMYA RANJAN MOHANTY	
	BLAPL/8379/2026	MP		640/2026
30	D-CRLREV/25741/2026	KURUKHETRA SUNA	ALOK KUMAR PANDA	
	CRLREV/625/2026	MP		1010/2026
31	D-CRLREV/26200/2026	MD. NASIR UDDIN	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		1011/2026
32	D-CRLREV/5938/2026	SOUMYASHREE MOHAPATRA@MOHAPATRA	DEBI PRASAD PATNAIK	
	CRLREV/288/2026	MP		1012/2026
33	D-CRLREV/25401/2026	SUBHAKANTA ROUT	RANJAN KUMAR ROUT	
	CRLREV/620/2026	MP		1013/2026
34	D-CRLREV/22754/2026	HARISH CHANDRA BEHERA	HEMANTA KUMAR MOHANTA	
	CRLREV/ /	MP		1014/2026
35	D-CRLREV/26230/2026	BISWA RANJAN ROUTRAY	ROHIT RANJAN RAY	
	CRLREV/ /	MP		1015/2026
36	D-CRLREV/26253/2026	LAXMIPRIYA BAHUBALENDRA	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		1016/2026
37	D-RSA/40640/2026	MANORANJAN SWAIN	TUSAR KUMAR MISHRA	
	RSA/443/2026	MP		1253/2026
38	D-RSA/40640/2026	MANORANJAN SWAIN	TUSAR KUMAR MISHRA	
	RSA/443/2026	MP		1254/2026
39	D-RSA/12859/2024	PAYA HANSDAH	SWARUP KUMAR PATNAIK	
	RSA/70/2024	MP		1255/2026
40	D-RSA/12859/2024	PAYA HANSDAH	SWARUP KUMAR PATNAIK	
	RSA/70/2024	MP		1256/2026
41	D-RSA/12859/2024	PAYA HANSDAH	SWARUP KUMAR PATNAIK	
	RSA/70/2024	MP		1257/2026
42	D-RSA/40571/2026	MINATI KUMARI PADHY @ MISS MINATI	KAMLOK KUMAR MAHANTY	
	RSA/ /	MP		1258/2026
43	D-ABLAPL/23984/2026	ABHISEK PATRA		
	ABLAPL/9595/2026	MP		1597/2026
44	D-ABLAPL/33495/2025	CHAKRADHAR SAHOO	SUDHANSU PRASAD MAHAPATRA	
	ABLAPL/12828/2025	MP		1598/2026
45	D-ABLAPL/21330/2025	SANTUNU SAHU @ SANTANU SAHU		
	ABLAPL/8461/2025	MP		1599/2026
46	D-ABLAPL/16409/2026	SADASIBA SELHY @TUKU		
	ABLAPL/6567/2026	MP		1600/2026
47	D-ABLAPL/22831/2026	AMIYA RANJAN PAL @ SRI AMIYA RANJAN PALA		
	ABLAPL/9211/2026	MP		1601/2026
48	D-ABLAPL/8324/2026	KAMAL KUMAR HATI		
	ABLAPL/3479/2026	MP		1602/2026
49	D-ABLAPL/35076/2024	SWARUP SANKAR DAS @ SWAROOP SHANKAR DAS	ANDAS SAHOO	
	ABLAPL/13370/2024	MP		1603/2026
50	D-ABLAPL/13755/2026	SARAT MANAHIRA		
	ABLAPL/5519/2026	MP		1604/2026
51	D-CMP/40656/2026	ARUN KUMAR GARG	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/ /	MP		1611/2026
52	D-CMP/3524/2026	MAYA MOHANTY	MAHESWAR MOHANTY	
	CMP/272/2026	MP		1612/2026
53	D-CMP/40805/2026	NIRANJAN MALLIK	NIRANJAN LENKA	
	CMP/ /	MP		1613/2026
54	D-CMP/40816/2026	HAREKRUSHNA BARAL	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1614/2026
55	D-CMP/40819/2026	P.BHAGABATI ISWAR NAIDU	DARPAHARI DHAL	
	CMP/ /	MP		1615/2026
56	D-CMP/40836/2026	GHASIA KUSUM@GANDA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1616/2026
57	D-CMP/40837/2026	GHASIA KUSUM @ GANDA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1617/2026

58	D-CMP/17347/2026 CMP/ /	SATYABATI BARIK MP	DURGA PRASAD PRADHAN	1618/2026
59	D-MACA/37198/2026 MACA/823/2026	PRAMILA RAUL MP	KAPILA CHARAN NAYAK	1935/2026
60	D-MACA/16115/2026 MACA/821/2026	THE B.M.,HDFC ERGO GENERAL INSURANCE COMPANY LTD., SUNDARGARH MP	1936/2026	
61	D-MACA/26614/2026 MACA/822/2026	THE D.M.,ORIENTAL INSURANCE COMPANY LTD.,SUNDARGARH MP	1937/2026	
62	D-MACA/27764/2026 MACA/824/2026	THE MANAGER (CLAIMS), M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.,JAIPUR,RAJASTHAN MP	1938/2026	
63	D-MACA/37078/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., ANANDALI KHAN MP	1939/2026	
64	D-MACA/40643/2026 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LIMITED, TOSHT KUMAR MOHANTY MP	1940/2026	
65	D-MACA/37078/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., ANANDALI KHAN MP	1941/2026	
66	D-MACA/40643/2026 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LIMITED, TOSHT KUMAR MOHANTY MP	1942/2026	
67	D-MACA/37081/2026 MACA/ /	D.M., NATIONAL INSURANCE COMPANY LTD., ANANDALI KHAN MP	1943/2026	
68	D-MACA/37690/2026 MACA/ /	THE OFFICER-IN-CHARGE, MAHINDRA INSURANCE BROKERS LTD., MP	1944/2026	
69	D-MACA/40644/2026 MACA/ /	M/S UNITED INDIA INSURANCE CO. LIMITED, TOSHT KUMAR MOHANTY MP	1945/2026	
70	D-MACA/40644/2026 MACA/ /	M/S UNITED INDIA INSURANCE CO. LIMITED, TOSHT KUMAR MOHANTY MP	1946/2026	
71	D-CRLA/13635/2025 CRLA/550/2025	GULSAN MAHAKUD MP	SK. ZAFARULLA	2242/2026
72	D-CRLA/26161/2026 CRLA/ /	SURAJ CHHURIA MP	SWETA DASH	2243/2026
73	D-CRLA/26161/2026 CRLA/ /	SURAJ CHHURIA MP	SWETA DASH	2244/2026
74	D-CRLA/644/2022 CRLA/644/2022	MADAN MURMU MP	ALOK KUMAR PANDA	2245/2026
75	D-CRLA/578/2022 CRLA/578/2022	PILU BEHERA MP	BISWORANJAN SWAIN, A.BHUYAN, M.DHIR	2246/2026
76	D-CRLA/30628/2025 CRLA/1134/2025	KAMALAKANTA SAGAR MP	JAGAJIT PANDA	2247/2026
77	D-CRLA/26180/2026 CRLA/ /	SIBANARAYAN PAL MP	SUDHANSHU SEKHAR PATAP	2248/2026
78	D-CRLA/26180/2026 CRLA/ /	SIBANARAYAN PAL MP	SUDHANSHU SEKHAR PATAP	2249/2026
79	D-CRLA/228/2026 CRLA/39/2026	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA MP	ANURAYA RATNA PANDA	2250/2026
80	D-CRLA/537/2013 CRLA/537/2013	SUBHADRA PATNAIK MP	M/S.TANMAY MISHRA,ROHIT RANJAN RAY,P.K. SAMAL,S NANDA,N	2251/2026
81	D-CRLA/26198/2026 CRLA/ /	MALAKI BUD @ BURD MP	AKSHAYA KUMAR SAHOO	2252/2026
82	D-CRLA/26198/2026 CRLA/ /	MALAKI BUD @ BURD MP	AKSHAYA KUMAR SAHOO	2253/2026
83	D-CRLA/8263/2024 CRLA/269/2024	BASUDEBA MALIK @ GANDUA MP	M/S. RAMESH CHANDRA ROUT, R.K.ROUT,B.NAYAK,RAMAKRISHNA	2254/2026
84	D-CRLA/26207/2026 CRLA/ /	JAYANTA NARAYAN PANDA MP	DHANANJAYA MUND	2255/2026
85	D-CRLA/26207/2026 CRLA/ /	JAYANTA NARAYAN PANDA MP	DHANANJAYA MUND	2256/2026
86	D-CRLA/26235/2026 CRLA/ /	AWAZ MEHER MP	SURYAKANTA DWIBEDI	2257/2026
87	D-CRLA/26235/2026 CRLA/ /	AWAZ MEHER MP	SURYAKANTA DWIBEDI	2258/2026
88	D-CRLA/26240/2026 CRLA/ /	AJEET SINGH @ KHADI @ AJIT SINGH @ KHADIKHANSAMA MP	2259/2026	
89	D-CRLA/26240/2026	AJEET SINGH @ KHADI @ AJIT SINGH @ KHADIKHANSAMA		

	CRLA/ /	MP		2260/2026
90	D-CRLA/26252/2026	PRANAB KUMAR MOHANTY	DEVASHIS PANDA	
	CRLA/ /	MP		2261/2026
91	D-CRLA/26252/2026	PRANAB KUMAR MOHANTY	DEVASHIS PANDA	
	CRLA/ /	MP		2262/2026
92	D-CRLA/26275/2026	RANJAN KUMAR SILA	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		2263/2026
93	D-CRLA/26275/2026	RANJAN KUMAR SILA	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		2264/2026
94	D-CRLA/822/2022	RAJENDRA KUMAR SINGH	SOMANATH SATAPATHY	
	CRLA/822/2022	MP		2265/2026
95	D-CRLMC/26162/2026	PADMANAV TRIPATHY	ROHIT KUMAR NAYAK	
	CRLMC/ /	MP		2326/2026
96	D-CRLMC/26163/2026	AJAY KHARA	UMESH CHANDRA DORA	
	CRLMC/ /	MP		2327/2026
97	D-CRLMC/1339/2017	NIRAJ BAG@NIRAJ BAGH	LAXMAN PRADHAN	
	CRLMC/1339/2017	MP		2328/2026
98	D-CRLMC/26165/2026	MUKUNDA PATRA	JNYANANANDA PANDA	
	CRLMC/3026/2026	MP		2329/2026
99	D-CRLMC/25960/2026	ARUNIBALA SETHY@SETHI	SAILAZA NANDAN DAS	
	CRLMC/ /	MP		2330/2026
100	D-CRLMC/26183/2026	LAXMIKANTA MISHRA, OAS	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2331/2026
101	D-CRLMC/26205/2026	ASHOK KUMAR SAMANTARAY	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2332/2026
102	D-CRLMC/26234/2026	PRADIP@PRADEEP SINGH	PRATEIK PARIJA	
	CRLMC/ /	MP		2333/2026
103	D-CRLMC/26248/2026	BABULU DANTA	SK. ZAFARULLA	
	CRLMC/ /	MP		2334/2026
104	D-CRLMC/26256/2026	SOURAV NAIK	PABITRA KUMAR NAYAK	
	CRLMC/ /	MP		2335/2026
105	D-CRLMC/26233/2026	DIBYARANJAN NAIK	KAJAL SAHOO	
	CRLMC/ /	MP		2336/2026
106	D-CRLMC/26269/2026	KRUSNA BADANAYAKA	SUBASH CHANDRA MOHANTY	
	CRLMC/ /	MP		2337/2026
107	D-CRLMC/26294/2026	TALHA KHAN @ TINKU	JAYDEEP PAL	
	CRLMC/ /	MP		2338/2026
108	D-CRLMC/22587/2026	SANTOSH SAMAL	RAJKISHORE SWAIN	
	CRLMC/ /	MP		2339/2026
109	D-WA/40518/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2728/2026
110	D-WA/40518/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2729/2026
111	D-WA/40520/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2730/2026
112	D-WA/40520/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2731/2026
113	D-WA/26023/2024	BIJAYA KUMAR PATEL	AGASTI KANUNGO	
	WA/1737/2024	MP		2732/2026
114	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA	HARA PRASAD RATH	
	WA/ /	MP		2733/2026
115	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA	HARA PRASAD RATH	
	WA/ /	MP		2734/2026
116	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA	HARA PRASAD RATH	
	WA/ /	MP		2735/2026
117	D-WA/40664/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2736/2026
118	D-WA/40664/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2737/2026
119	D-WA/40691/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2738/2026
120	D-WA/40691/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2739/2026

121	D-WA/40692/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2740/2026
122	D-WA/40692/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2741/2026
123	D-WA/40829/2026 WA/ /	PADMINI NAIK MP	RAMAKANTA SAHOO	2742/2026
124	D-WA/40829/2026 WA/ /	PADMINI NAIK MP	RAMAKANTA SAHOO	2743/2026
125	D-WP(C)/40629/2026 WP(C)/ /	SHRADHANJALI JENA MP	BIKRAM SENAPATI	16726/2026
126	D-WP(C)/40633/2026 WP(C)/ /	RAJIV NAYAN CHOUDHARY MP	DEVAVRAT DEVESH	16727/2026
127	D-WP(C)/40634/2026 WP(C)/27831/2026	PRASANTAMAYEE RATH MP	GOURI MOHAN RATH	16728/2026
128	D-WP(C)/40636/2026 WP(C)/27762/2026	RAMESH CHANDRA SAHU MP	GOURI MOHAN RATH	16729/2026
129	D-WP(C)/40637/2026 WP(C)/27764/2026	NAGESWAR BARIK MP	GOURI MOHAN RATH	16730/2026
130	D-WP(C)/40638/2026 WP(C)/ /	ABHI MALLIK MP	GOURI MOHAN RATH	16731/2026
131	D-WP(C)/40639/2026 WP(C)/27788/2026	RAMA CHANDRA BEHERA MP	GOURI MOHAN RATH	16732/2026
132	D-WP(C)/37413/2026 WP(C)/27491/2026	AVISEKH MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	16733/2026
133	D-WP(C)/40630/2026 WP(C)/ /	M/S ADYASHA CONSTRUCTION MP	ANJAN KUMAR BISWAL	16734/2026
134	D-WP(C)/15082/2026 WP(C)/10712/2026	RANJAN KUMAR JENA MP	SRINIVAS MOHANTY	16735/2026
135	D-WP(C)/40647/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR MP	SAROJ KUMAR ROUTRAY	16736/2026
136	D-WP(C)/40648/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR MP	SAROJ KUMAR ROUTRAY	16737/2026
137	D-WP(C)/40649/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR MP	SAROJ KUMAR ROUTRAY	16738/2026
138	D-WP(C)/26812/2026 WP(C)/18436/2026	BASANTA KUMAR BEHERA MP	SAROJ KUMAR ROUTRAY	16739/2026
139	D-WP(C)/3829/2010 WP(C)/3829/2010	DR.KULAMANI PARIDA MP		16740/2026
140	D-WP(C)/40652/2026 WP(C)/ /	SEBATI MOHANTA MP	ASIT KUMAR JENA	16741/2026
141	D-WP(C)/3762/2026 WP(C)/3575/2026	BIJAY LAXMI BEHERA MP	SHASHI BHUSAN JENA	16742/2026
142	D-WP(C)/17310/2026 WP(C)/12449/2026	ODISHA POWER TRANSMISSION ENGINEERING SOCIETY (OPES), BHUBANESWAR MP		16743/2026
143	D-WP(C)/21075/2026 WP(C)/14507/2026	BAISALI PANDA MP		16744/2026
144	D-WP(C)/37394/2026 WP(C)/26466/2026	MAHENDRA KUMAR PRADHAN MP	SOUBHAGYA SWAIN	16745/2026
145	D-WP(C)/40660/2026 WP(C)/ /	SOBHABATI NAYAK MP	MAHESWAR MOHANTY	16746/2026
146	D-WP(C)/40660/2026 WP(C)/ /	SOBHABATI NAYAK MP	MAHESWAR MOHANTY	16747/2026
147	D-WP(C)/39168/2025 WP(C)/26927/2025	NILACHAL SEVA PRATISTHAN, PURI MP	AGASTI KANUNGO	16748/2026
148	D-WP(C)/30297/2023 WP(C)/30297/2023	HARIHARA BEHERA MP	AGASTI KANUNGO	16749/2026
149	D-WP(C)/31760/2023 WP(C)/31760/2023	SHAKIL AHAMAD KHAN MP	AGASTI KANUNGO	16750/2026
150	D-WP(C)/33110/2026 WP(C)/22866/2026	ANJALI PRAVA ROUTRAY MP	SISIR KUMAR PUROHIT	16751/2026
151	D-WP(C)/21924/2026 WP(C)/15618/2026	UNION OF INDIA MP	DEEPAK GOCHHAYAT	16752/2026
152	D-WP(C)/40682/2026	M/S OSWAL TRADERS, NABARANGPUR	MADHAB LAL AGARWAL	

	WP(C)/ /	MP		16753/2026
153	D-WP(C)/40684/2026	SUSANTA KUMAR PARIDA	RAJIB RATH	
	WP(C)/ /	MP		16754/2026
154	D-WP(C)/22929/2017	RENUBALA PANDA	M/S.ASHOK KU BEHERA,M/S ASHOK KU. MOHAPATRA	
	WP(C)/22929/2017	MP		16755/2026
155	D-WP(C)/22929/2017	RENUBALA PANDA	M/S.ASHOK KU BEHERA,M/S ASHOK KU. MOHAPATRA	
	WP(C)/22929/2017	MP		16756/2026
156	D-WP(C)/22929/2017	RENUBALA PANDA	UMESH CHANDRA PATNAIK	
	WP(C)/22929/2017	MP		16757/2026
157	D-WP(C)/40698/2026	UMESH PATRA	NAMITA PATTANAIK	
	WP(C)/ /	MP		16758/2026
158	D-WP(C)/40706/2026	TAPAN KUMAR ACHARYA	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		16759/2026
159	D-WP(C)/40707/2026	BHIMASEN SAHOO	MAMATA MISHRA	
	WP(C)/ /	MP		16760/2026
160	D-WP(C)/40710/2026	CHANDRIKA MALLICK	LOKESH GOURAV MOHARANA	
	WP(C)/ /	MP		16761/2026
161	D-WP(C)/7788/2026	MALATI MAHARANA	JUDHISTHIR SAHOO	
	WP(C)/6724/2026	MP		16762/2026
162	D-WP(C)/40671/2026	AJAY KANUNGO	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		16763/2026
163	D-WP(C)/17513/2026	DAITARI DALEI	PRASANTA KUMAR JENA	
	WP(C)/12662/2026	MP		16764/2026
164	D-WP(C)/40713/2026	MANOJ KUMAR DHIR	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		16765/2026
165	D-WP(C)/40714/2026	AMRIT MALINI	SMRUTI RANJAN PATRA	
	WP(C)/ /	MP		16766/2026
166	D-WP(C)/29652/2026	GOURHARI GHOSE	BUDHIRAM DAS	
	WP(C)/21332/2026	MP		16767/2026
167	D-WP(C)/40672/2026	ODISHA PRIVATE ENGINEERING COLLEGE, BANSODA, BILASPUR	ANISOLAH MISHRA	
	WP(C)/ /	MP		16768/2026
168	D-WP(C)/31981/2026	UTKAL KESHARI PRADHAN	BIBHUTI BHUSAN SWAIN	
	WP(C)/22785/2026	MP		16769/2026
169	D-WP(C)/40673/2026	M/S BLUE EDGE TRADE VENTURE PVT LTD	SHUBHI SRIVASTAVA	
	WP(C)/ /	MP		16770/2026
170	D-WP(C)/40724/2026	UNION OF INDIA	GOPINATH SETHI	
	WP(C)/ /	MP		16771/2026
171	D-WP(C)/40674/2026	PRAFULLA KUMAR SARANGI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		16772/2026
172	D-WP(C)/40733/2026	BIMLA DEVI BANKA	SUMAN MODI	
	WP(C)/ /	MP		16773/2026
173	D-WP(C)/40734/2026	B.KALABATI PATRA	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		16774/2026
174	D-WP(C)/934/2018	DEBI PRASAD MOHANTY	M/S.KALI PRASANNA MISHRA,MR.SRIDHAR RATH	
	WP(C)/934/2018	MP		16775/2026
175	D-WP(C)/40748/2026	AMIYABALA NAYAK	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		16776/2026
176	D-WP(C)/8928/2026	ASHISH NAYAK	RAMAKANTA PANDA	
	WP(C)/7072/2026	MP		16777/2026
177	D-WP(C)/35968/2026	HARE KRUSHNA MOHANTY	PRADEEP KUMAR MOHAPATRA	
	WP(C)/25131/2026	MP		16778/2026
178	D-WP(C)/40773/2026	DEBASIS KUMAR NAYAK	ASHOK KUMAR ROUT	
	WP(C)/ /	MP		16779/2026
179	D-WP(C)/40774/2026	HARAPRIYA DAS	PABITRA KUMAR DUTTA	
	WP(C)/ /	MP		16780/2026
180	D-WP(C)/40780/2026	SURESH CHANDRA SAHU	SAIBRATA RATH	
	WP(C)/ /	MP		16781/2026
181	D-WP(C)/40782/2026	LAGNA JEET NAYAK	PABITRA KUMAR DUTTA	
	WP(C)/ /	MP		16782/2026
182	D-WP(C)/40785/2026	ATMA PRAKASH JENA	BHAGABAN MOHANTY	
	WP(C)/ /	MP		16783/2026
183	D-WP(C)/40789/2026	JYOTIN KUMAR SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		16784/2026

184	D-WP(C)/40796/2026 WP(C)/ /	PABITRA MOHAN PRADHAN MP	LAXMIKANTA MOHANTY	16785/2026
185	D-WP(C)/33765/2025 WP(C)/23733/2025	PRADIP KUMAR RAY MP	SHAMBHU CHARAN NATH SHARMA	16786/2026
186	D-WP(C)/33765/2025 WP(C)/23733/2025	PRADIP KUMAR RAY MP	SHAMBHU CHARAN NATH SHARMA	16787/2026
187	D-WP(C)/40744/2026 WP(C)/ /	MAA PITABALI SHG, KANADAI MP	RAJIV KUMAR MAHANTA	16788/2026
188	D-WP(C)/40800/2026 WP(C)/ /	SRADHANJALI PRADHAN MP	MANORANJAN PADHI	16789/2026
189	D-WP(C)/40803/2026 WP(C)/ /	PRADEEP KUMAR PANDA MP	KUNAL KUMAR SWAIN	16790/2026
190	D-WP(C)/1298/2012 WP(C)/1298/2012	MAHARANI NAYAK MP	M/S.SUJATA JENA, SONALI PANDA	16791/2026
191	D-WP(C)/38666/2026 WP(C)/26502/2026	SANTOSH KUMAR RATH MP	SOUMIK SPANDAN TRIPATHY	16792/2026
192	D-WP(C)/40806/2026 WP(C)/ /	UTTAM DEALERS PRIVATE LIMITED, KOLKATA MP	SOUMYA JYOTI BISWAL	16793/2026
193	D-WP(C)/38659/2026 WP(C)/26507/2026	SATYA NARAYAN PADHI MP	SOUMIK SPANDAN TRIPATHY	16794/2026
194	D-WP(C)/22951/2017 WP(C)/22951/2017	SURESH KUMAR AGRAWALLA MP	M/S.PRADIPTA KUMAR MOHANTY	16795/2026
195	D-WP(C)/38661/2026 WP(C)/26510/2026	PURNA CHANDRA CHOUDHURY MP	SOUMIK SPANDAN TRIPATHY	16796/2026
196	D-WP(C)/38839/2026 WP(C)/26735/2026	GAJULA PADMANABH MP	SOUMIK SPANDAN TRIPATHY	16797/2026
197	D-WP(C)/38843/2026 WP(C)/26753/2026	SUSANTA KUMAR NAYAK MP	SOUMIK SPANDAN TRIPATHY	16798/2026
198	D-WP(C)/16765/2026 WP(C)/12068/2026	M/S.VIRAJ STEEL AND ENERGY PVT.LTD., KANSALPUR MP	SOUMIK SPANDAN TRIPATHY	16799/2026
199	D-WP(C)/40809/2026 WP(C)/ /	KARUNAKAR BEHERA MP	SOUMYA JYOTI BISWAL	16800/2026
200	D-WP(C)/40809/2026 WP(C)/ /	KARUNAKAR BEHERA MP	SOUMYA JYOTI BISWAL	16801/2026
201	D-WP(C)/38957/2026 WP(C)/27219/2026	CHANDRA SEKHAR SAHUKAR MP	SOUMIK SPANDAN TRIPATHY	16802/2026
202	D-WP(C)/12111/2026 WP(C)/8993/2026	DEBABRATA KARNA MP	SUBHADUTTA ROUTH	16803/2026
203	D-WP(C)/38958/2026 WP(C)/27248/2026	BIDYADHAR NAIK MP	SOUMIK SPANDAN TRIPATHY	16804/2026
204	D-WP(C)/39211/2026 WP(C)/27590/2026	G.DEEPAK KUMAR MP	SOUMIK SPANDAN TRIPATHY	16805/2026
205	D-WP(C)/38822/2026 WP(C)/26782/2026	KARNI SAPNA MP	SOUMIK SPANDAN TRIPATHY	16806/2026
206	D-WP(C)/40814/2026 WP(C)/ /	RASHIK CHANDRA MOHAPATRA MP	RABINDRANATH BARIK	16807/2026
207	D-WP(C)/38954/2026 WP(C)/27235/2026	JULLY BEHERA MP	SOUMIK SPANDAN TRIPATHY	16808/2026
208	D-WP(C)/38952/2026 WP(C)/27236/2026	PADMABATI BIDIKA MP	SOUMIK SPANDAN TRIPATHY	16809/2026
209	D-WP(C)/21941/2026 WP(C)/15500/2026	RAJESH KUMAR SAHU MP	SOURAV DAS	16810/2026
210	D-WP(C)/38971/2026 WP(C)/27238/2026	KRUSHNA CHANDRA BIDIKA MP	SOUMIK SPANDAN TRIPATHY	16811/2026
211	D-WP(C)/7290/2020 WP(C)/7290/2020	BIJULI SAHU MP	M/S.SURYAKANTA DWIBEDI	16812/2026
212	D-WP(C)/40822/2026 WP(C)/ /	BASANTA KUMAR TRIPATHY MP	RABINDRANATH BARIK	16813/2026
213	D-WP(C)/7290/2020 WP(C)/7290/2020	BIJULI SAHU MP	M/S.SURYAKANTA DWIBEDI	16814/2026
214	D-WP(C)/38978/2026 WP(C)/27252/2026	RANJAN KUMAR KAR MP	SOUMIK SPANDAN TRIPATHY	16815/2026
215	D-WP(C)/38974/2026	AKASH KUMAR SENAPATI	SOUMIK SPANDAN TRIPATHY	

	WP(C)/27391/2026	MP		16816/2026
216	D-WP(C)/38980/2026	THARASINGH NENAVATH @ N THARASINGH	SOU MIK SPANDAN TRIPATHY	
	WP(C)/27406/2026	MP		16817/2026
217	D-WP(C)/40827/2026	TRAILOKYANATH PANIGRAHI	RABINDRANATH BARIK	
	WP(C)/ /	MP		16818/2026
218	D-WP(C)/39207/2026	KHAGESWAR SAHU	SOU MIK SPANDAN TRIPATHY	
	WP(C)/27419/2026	MP		16819/2026
219	D-WP(C)/39210/2026	MANOJ KUMAR NAYAK	SOU MIK SPANDAN TRIPATHY	
	WP(C)/27512/2026	MP		16820/2026
220	D-WP(C)/32336/2026	ACC LIMITED, GUJARAT	SASWAT KUMAR ACHARYA	
	WP(C)/24988/2026	MP		16821/2026
221	D-WP(C)/40831/2026	SUBODH KUMAR PATI	PRATIK DASH	
	WP(C)/ /	MP		16822/2026
222	D-WP(C)/40833/2026	KRUSHNA CHANDRA GOUDA	ASHOK DAS	
	WP(C)/ /	MP		16823/2026
223	D-WP(C)/40834/2026	NAGENDRA KUMAR DUTTA	RABINDRANATH BARIK	
	WP(C)/ /	MP		16824/2026
224	D-WP(C)/2296/2017	MINATI PAICHHA@DAS	M/S.PRASANTA KUMAR SATAPATHY	
	WP(C)/2296/2017	MP		16825/2026
225	D-WP(C)/40841/2026	RABINDRA NATH JAGADEV	RABINDRANATH BARIK	
	WP(C)/ /	MP		16826/2026
226	D-WP(C)/40847/2026	MAA PADMALAYA SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16827/2026
227	D-WP(C)/40849/2026	MANIKESWARI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16828/2026
228	D-WP(C)/40855/2026	MOTHER TERESA SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16829/2026
229	D-WP(C)/40860/2026	JAI GURU SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16830/2026
230	D-WP(C)/40863/2026	PRAGATI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16831/2026
231	D-WP(C)/40866/2026	MAA TARA TARINI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16832/2026
232	D-WP(C)/40868/2026	JAY DURGA SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16833/2026
233	D-WP(C)/40870/2026	MANOJ KUMAR SAHOO	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		16834/2026
234	D-WP(C)/40877/2026	BHANU SEKHAR ACHARYA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		16835/2026
235	D-WP(C)/40873/2026	JIWAN KUMAR AGRAWAL	SOUMYA MISHRA	
	WP(C)/ /	MP		16836/2026
236	D-WP(C)/40878/2026	ORAJAKA PATRICK CHIZOROM@PATRICK CHIZOROM	DEEPIKA MOHAPATRA	
	WP(C)/ /	MP		16837/2026
237	D-WP(C)/40880/2026	RUCHIRA SAMAL	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		16838/2026
238	D-WP(C)/40885/2026	DHIRAJ KUMAR MOHAPATRA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		16839/2026
239	D-WP(C)/40769/2026	M/S M K CONSTRUCTION	KAJAL SAHOO	
	WP(C)/ /	MP		16840/2026
240	D-WP(C)/40888/2026	SUKANTI LAKRA	ANSHUMAN DAS	
	WP(C)/ /	MP		16841/2026
241	D-WP(C)/40889/2026	SANJUKTA PRADHAN@ SANJUKTA KUMAR PRADHAN	ANSHUMAN DAS	
	WP(C)/ /	MP		16842/2026